

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.54/7/AMR/2021		7 of IBC	State Bank of India Vs Karuturi Ceramics Pvt Ltd

**ORDER**

Mr.Naresh Kumar Sangam, Proxy counsel for the FC present.  
Mr.G.S.Rama Rao, Counsel for the CD present and requested time for hearing on the ground that he has personal inconvenience today. Hence, considering request of the CD's counsel, list the matter on 13.04.2023. No further time would be granted.

**Sd/-  
JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

*RSN*